

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)15
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE COMPANY: M/s. Rakesh Projects Pvt. Ltd. & ors. V/s. M/s. Brys Projects Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pradip Kumar	Advocate	R4426	Pradip
2	Paresh Singh	Advocate	Rehinder	Paresh
3	SAKSHAM DHINGRA	Adv	R-7889	Sa Kh

ORDER

Notice to Respondents 1 and 2 have been returned back with the report "left". This is the only address available on record or known to the petitioner. Therefore they are deemed to have been served.

As none is present on behalf of the Respondents 2, 3 & 5, they are proceeded Ex-parte.

Contd/-.....

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Ms. Prabjot Kaur has appeared on behalf of Respondents 4 and 6 and Mr. Saksham Dhingra, for Respondents 7, 8 & 9.

Mr. Nishant Piyush, Ld. Counsel representing Respondents 7, 8 & 9 has sought discharge. As Mr. Saksham Dhingra has put in appearance, M/s. Dhir & Dhir, Advocates who are represented by Mr. Nishant Piyush are hereby discharged

It appears that no reply has been filed from by any of the contesting respondents. Let the replies be filed within two week.


To come up on 13.05.2017.

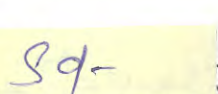
CA 147/C-II/2017

This application has been filed by the petitioner praying for deposit of 50% cost as his share towards the allotment of the plot bearing no.GH-3A, Sector 10, Greater Noida, measuring 22,000 sq. meters to the Respondent Company. It is also stated that on account of non-payment, Greater Noida Authority has already cancelled/revoked the allotment.

Since the allotment already stands revoked, direction to deposit 50% would be futile. Ld. Counsel for the petitioner prays for liberty to withdraw his application.

Dismissed as withdrawan.


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial